

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH
CP(C) 180/00080/2019
in
Original Application No. 180/00606/2017

Monday, this the 17th day of August, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member

Hon'ble Mr. K.V. Eapen, Administrative Member

1. M.V.Jose,
aged 60 years,
S/o M.C.Vareed
Retd.Mechanic (HS-II), Air Engineering,
Naval Aircraft Yard, Kochi-682 004,
residing at Mazhuvanchery House,
Vattapparambu P.O., Kodassery,
Kurumassery – 683 579.
2. C.S.Gopi,
Aged 55 years,
S/o A.Sivaraman,
Painter, Base Victualling Yard,
Naval Base, Kochi – 682 004,
residing at Choloth House,
VME Ward-5, Vaikom-686 141.
3. P.Raju,
Aged 57 years,
S/o Pazhani, ICE Fitter (SK)
Industrial Heavy Electrical Shop,
Naval Ship Repair Yard, Kochi-682 004.
residing at Alanthodu House,
Thachankodu P.O., Palakkad-678 512.
4. K.V.Krishnan,
Aged 56 years,
S/o Ariyan,
Tradesman Mate (TDM),

Material Organisation, Kochi-682 004.
residing at Kokkayil House, Kottam PO.,
Kozhikode District – 673 307.

5. K.V.Karunakaran,
Aged 55 years,
S/o Velayudhan,
Engine Fitter,
Naval Ship Repair Yard,
Nava Base, Kochi-682 004,
residing at Koduvelippadi House,
Thabore P.O., Poothenkutty-683 577 Petitioners

(By Advocate : Mr.B.Unnikrishna Kaimal – not present)

V e r s u s

1. Shri.Ajay Kumar,I.A.S
(Age and father's name not known)
Secretary to Government of India
Ministry of Defence, New Delhi – 110 001

2. Shri.A.K.Chawala, Vice Admiral, AVSM, N.Mm V.S.M
(Age and father's name not known)
Flag Officer Commanding-in-Chief
Headquarters, Southern Naval Command
Kochi – 682 004

3. Commodore Gokul Krishna Dutta
S/o.Shri.Guruprasad Dutta, aged 47 years
Chief Staff Officer (P&A)
Headquarters Southern Naval Command
Naval Base, Kochi – 682 004 ... Respondents

(By Advocate : Mrs.Mini.R.Menon, ACGSC)

This application having been heard on 17.8.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration today, learned counsel for the respondents submitted that an affidavit in compliance with the order of this Tribunal dated 29.11.2018 has been filed. Accordingly, the Contempt Petition is closed and notice, if any, stands discharged.

(K.V. EAPEN)

ADMINISTRATIVE MEMBER

(P. MADHAVAN)

JUDICIAL MEMBER

SV

List of Annexures

Annexure P1 - True copy of the order of this Hon'ble Tribunal in O.A No.606/17 dated 29.11.2018

Annexure P2 - True copy of the acknowledgement card.

Annexure P3 - True copy of the representation dated 14.12.2018 submitted by the 1st petitioner to the 2nd respondent

Annexure P4 - True copy of the representation dated 8.5.2019 submitted by the 1st petitioner to the respondents

Annexure R1 - Copy of Ministry of Defence sanction CPT(L)/8000/OA No.606/2017/83/CC/US(MP)/D(N-II)/2019 dated 11 Sep 19

Annexure R2 - Copy of HQ SNC letter CS 2695/43/1772 dated 16 Sep 19

Annexure R3 - Copy of CE list dated 17 Sep 19 issued by Naval Aircraft Yard (Kochi)

Annexure R4 - Copy of CE list dated 21 Sep 19 issued by Base Victualling Yard (Kochi)

Annexure R5 - Copy of Naval Ship Repair Yard (Kochi) letter PA/07/2750/10 dated 16 Oct 19

Annexure R6 - Copy of MO(K) letter MOK/EO/2770/IND dated 01 Nov 19

Annexure R7 - Copy of Naval Aircraft Yard letter 271/6/6/CORR dated 20 December 2019

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